No. X-1603/2024

NOTICE

In partial modification to Notification dated 16.12.2024 in respect of nominations of the Hon'ble Judges to hear urgent judicial matters during ensuing Christmas Vacation commencing from Tuesday, the 24th December 2024 to Wednesday, the 1st January 2025 (both days inclusive with prefix non-court working day i.e. Saturday, the 21st December 2024 and holidays i.e. Sunday, the 22nd December 2024 and Monday, the 23rd December 2024) for the Principal Seat at Bombay, the following modification is made:

<table>
<tr><th colspan="3">Bombay</th></tr>
<tr><th></th><th>Nomination as notified vide Notification dated 16.12.2024</th><th>Modified Nomination</th></tr>
<tr><td rowspan="2">1</td><td rowspan="2">2nd Part
<u>On 27.12.2024 & 28.12.2024</u>
SINGLE BENCH
(O.S./A.S.)-(CIVIL/CRIMINAL)
The Hon’ble Shri Justice
JITENDRA JAIN</td><td>2nd Part
<u>On 27.12.2024 & 28.12.2024</u>
SINGLE BENCH
(O.S./A.S.)-(CIVIL/CRIMINAL)
The Hon’ble Shri Justice
ASHWIN D. BHOBE
Note : On 27.12.2024 & 28.12.2024, after Division Bench work, if any, is over, the Hon’ble Shri Justice Ashwin D. Bhobe will take up Single Bench matters, if any.</td></tr>
<tr><td><u>From 29.12.2024 to 01.01.2025</u>
SINGLE BENCH
(O.S./A.S.)-(CIVIL/CRIMINAL)
The Hon’ble Shri Justice
JITENDRA JAIN</td></tr>
</table>

Date : 17.12.2024

sd/-
(H.M. Bhosale)
I/c Registrar (Judl.-II)
High Court (A.S.), Bombay